

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4097  
ANSWERED ON:10.04.2003  
ELECTRIFICATION OF VILLAGES UNDER PMGY  
MANIBHAI RAMJIBHAI CHAUDHARY

**Will the Minister of POWER be pleased to state:**

- (a) the number of villages electrified so far under various schemes, including PMGY, State-wise;
- (b) the number of villages proposed to be electrified under the prevalent schemes during the year 2003-2004 and during the Tenth Five Year Plan period;
- (c) whether sixty per cent villages/hamlets inhabited by Scheduled Tribes, particularly in the State of Jammu & Kashmir remain without electrification;
- (d) whether most of the border areas (LoC) are without electrification in J&K; and
- (e) the steps taken or being taken by the Union Government and the State Government to cover all non-electrified villages by the year 2007?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

- (a) : State-wise details of village electrification as on February, 2003 are given at Annexure.
- (b) : Government has resolved to complete electrification of all villages during the 10th Five Year Plan Period i.e. by 2007. Ministry of Non-Conventional Energy Sources has planned to electrify 1000 villages during the year 2003-04 and 5000 villages in 10th Five Year Plan.
- (c) : No, Sir.
- (d) : Government of J&K has informed that six villages namely, Tundi Dar, Nagoon, Prayali, Simble Dar, Tiil Pura and Parila in Jammu and Tulail area in Kashmir are totally un-electrified
- (e) : In order to accelerate the pace of rural electrification in the country, the following initiatives have been taken by the Government of India:
  - i) From the year 2001-02, Rural Electrification has been treated as Basic Minimum Service under Pradhan Mantri Gramodaya Yojana (PMGY). Under this programme, a sum of Rs. 412 crores was released in 2001-02 to States for rural electrification. During the year 2002-03, a provision of Rs. 2747 crores was made under PMGY during 2002-03 for all the six components including Rural Electrification. Of these, an amount of Rs. 2618.68 crores was released with the flexibility given to the States to fix inter-se allocation depending upon their own priorities. Again during 2003-04, a budgetary provision of Rs. 2767 crores has been kept under PMGY.
  - ii) Under Minimum Needs Programme (MNP), Rs. 600 crores has been released to the States during 2002-03 as compared to release of Rs. 175 crores in the year 2001-02. Again during 2003-04 a budgetary provision of Rs. 600 crores has been kept under MNP.
  - iii) Govt. have approved grant of interest subsidy of Rs. 563.87 crores under Accelerated Rural Electrification Programme (AREP) during the 10th Plan period for electrification of unelectrified villages. Out of which an amount of Rs. 163.87 crores was provided in the budget of 2002-03. Of these, Rs. 157.87 crores has been utilized. For the year 2003-04 a budget provision of Rs. 100 crore has been made.
  - iv) REC has also offered very low rate of interest of 3% and 1% for village electrification, electrification of hamlets and dalit bastis. REC has earmarked Rs. 500 crores every year for village electrification for the next five years.
  - v) States can also access funds from Rural Infrastructure Development Fund (RIDF) through National Agricultural Bank for Rural Development (NABARD) and Member of Parliament Local Area Development (MPLADs) for rural electrification.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO 4097 TO BE ANSWERED IN THE

LOK SABHA ON 10.4.2003.

Progress of village electrification during the 2002-03

Sl No	States/UT of Villages census as per 31.3.2002	Total No. of Villages electrified as per 31.3.2002	Villages Electrified as on 03 February, 2003	Village Villages during 2002- as on	Total Electrified
1	Andhra Pradesh	26586	26565	-	26565
2.	Arunachal Pradesh	3649	2316	26	2342
3.	Assam	24685	19030	15	19045
4.	Bihar	67513	47954	1542	50022
5.	Jharkhand			526	
6.	Goa	360	360	-	360
7	Gujarat	18028	17940	-	17940
8.	Haryana	6759	6759	-	6759
9.	Himachal Pradesh	16997	16890	-	16890
10	J&K	6477	6295	-	6295
11	Karnataka	27066	26764	-	26764
12	Kerala	1384	1384	-	1384
13	Madhya Pradesh	51806	50306	38	50344
14	Chhattisgarh	19720	18201	120	18321
15	Maharashtra	40412	40351	-	40351
16	Manipur	2182	2001	3	2004
17	Meghalaya	5484	2580	150	2730
18	Mizoram	698	691	-	691
19	Nagaland	1216	1216	-	1216
20	Orissa	46989	35232	225	35457
21	Punjab	12428	12428	-	12428
22	Rajasthan	37889	36403	503	36906
23	Sikkim	447	405	-	405
24	Tamil Nadu	15822	15822	-	15822
25	Tripura	855	815	2	817
26	Uttar Pradesh	97122	77405	1675	79080
27	Uttaranchal	15681	12646	250	12896
28	West Bengal	37910	29636	580	30216
	Total (States)	586165	508395	5655	514050
	Total (UTs)	1093	1090	-	1090
	Total (All India)	587258	509485	5655	515140